

DIVISION BENCH
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/644(KB)2019
IA(I.B.C)/812(KB)2024,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	INDIABULLS CONSUMER FINANCE LIMITED VS AAWRUN FURNISHING MANTRA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Nimisha Agarwal, Adv.] For the Liquidator
Mr. Umesh Poddar, CA]

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/812(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the Progress Report for the Quarter ended 31st March, 2024, which is placed at pages 22 to 82. This application is supported by an affidavit which is placed at pages 11 to 12. The Progress Report for the Quarter ended 31st March, 2024 is taken on record, and, accordingly this application is **allowed** and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**